## Annexure 4

Name of the corporate debtor: Ind Barath Thermal Power Limited; Date of commencement of CIRP: 30.12.2021; List of creditors as on: 29.01.2022 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent	Amount of any	1	A mount of claim	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may beset-off	admitted		Remarks, if any
1	Arkay Energy Ltd	19.01.2022	140,502,827	0	-	0	Yes	NA	-	-	-	140,502,827.16	Claim is under verification as the IRP is making continous efforts of getting data from the CD
2	Ind-Barath Power (Madras) Limited (Under Liquidation)	20.01.2022	290,765,068	0	-	0	Yes	NA	-	-	-	290,765,068.00	Claim is under verification as the IRP is making continous efforts of getting data from the CD
3	Ind-Barath Energies (Toothukkudi) Limited	19.01.2022	1,440,993.00	0	-	0	Yes	NA	-	-	-		Claim is under verification as the IRP is making continous efforts of getting data from the CD
	Total		432,708,888									432,708,888	

## Notes:

<sup>1.</sup> The claims are under verification as the IRP has not received corresponding supporting documents and records from the Corporate Debtor to validate the same.

2. The necessary justifications/explanations will be requested from the creditors for claims under verification and these maybe admitted on receiving sufficient proof in support of such claims.